

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-3970-JK (LD) of 2024

DATED:- 26 - 03 - 2024

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 26.03.2024

No:-LAW-OIC/3/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

Reyaz Ali
26.03.24

(Reyaz Ali Bhat)

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Assistant Legal Remembrancer

Annexure to the Government Order No:- 3970-JK(LD) of 2024 dated 26.03.2024

No.	Title of the Case	Title No.	(OIC)
1	Kashmir Singh	CCP (S) 315/2023	Er. Manoj Gupta, CE, I&FC Department, Jammu.
2	Rajesh Kumar	WP (C) 1651/2023	Er. Hafiz Ullah Reshi, XEN ID-II, Jammu.
3	Roop Lal Vs Deptt. Of PHE	TA/8219/2021	Er. Kumar Jatinder Sharma, XEN, FCD- Jammu.
4	Annu Gupta and Other VS State Th. Forest Deptt. And ORS.	OWP/30/2017	
5	M/S K.S. - Construction VS UT of J&K	WP(C)991/2023	Sh. Vivek Kohli was appointd as OIC in the instant case but now, as he has been promoted, so kindly appointed Er. Bodh Raj Bhagat, SE, Hyd. Circle Jammu as the OIC.
6	Deepak Kumar Vs UT of J&K	OA/853/2023	Er. Bhrm Jyoti Sharma, SE, Hydraulic Circle Poonch.
7	Dhrub Singh VS Ut of J&K	Sanction for filing appeal is under process.	Er. Rajinder Kumar Gupta, XEN, ID-1, Jammu.
8	Hans Raj Vs UT of J&K	OA.61/1863/2021	Er. Hafiz Ullah Reshi, XEN, ID-II, Jammu.
9	Rokhs John Vs UT of J&K & others	TA/991/2020	Er. Brij Mohan, XEN, FCD, Akhnoor
10	Arjun Kumar & Others VS D/O Jal shakti UT of J&K	OA/1347/2021	
11	Chain Singh Vs. UT of J&K & ORS.	WP (C) 2380/2023	Er. Asrar Ahmed Khan, Executive Engineer, Irrigation & Flood Control Division, Rajouri.
12	Narinder Kumar Sharma VS UT	WP (C) 2595/2023	Er. Madan Lal, XEN, Flood Control Division, Kathua
13	Sultan Ali	WP (C) 3220/2023	
14	Kant Kummat VS UT	WP (C) 3109/2023	
15	Daljit Singh Vs UT of J&K	OA No.61/1654/2023	
16	Sham Lal V/s Shaleen Kabra and Others.	CCP(S) No. 27/2024	Rakesh kumar Gupta EXECUTIVE ENGINEER PHE Division Reasi

Mr

Neysingh

17	Sugur Shobha Rani and ors. V/s State of J&K & Ors.	OWP NO. 61/2016	
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PHEDivisionAwantipora

Case No.	Title of the Case	OIC Proposed	Designation	Contact Details
WP(C)No. 694/2022	Mohammad Sikander Kuchayand OrsVSUTof J&Kand others	Mukhtar AhmadBhat	Executive Engineer	9419015861
T.ANo. 374/2022CP No.223/2022 WPCno. 1911/2021	titled Ghulam Nabi Ganie and OrsVsUT of J&K and Ors	Mukhtar AhmadBhat-	ExecutiveEngineer	9419015861

PHEDivisionPulwama

WP(C)No. 2786/2021	titled Residents of Ratnipora through Arshad Andrabi and OrsVsUTof J&K and others	Javeed Ahmad Lone	Executive Engineer	7006935867
M.ANo. 876/2023inO. ANo.190/2023	titled Ghulam Mohammad BhatS/oAbdul KhaliqBhatVs. UTof J&Kand Ors.	Nisar Ahmad Dar	Executive Engineer	7006919317

WaterWorksDivisionSrinagar

WPCNo. 479/2023	titled Mohammad YousufDarVs. UTof J&Kand Ors.	Bashir Ahmad Rather	Executive Engineer	9419081564
O.ANo. 1091/2022	titled Ashiq HussainBhat&Anr.Vs.UTof J&Kand Ors.	Bashir Ahmad Rather	Executive Engineer	9419081564
T.A5885/2021	Maryairfan	Bashir Ahmad Rather	Executive Engineer	9419081564

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PHEDivisionBudgam				
WPC No._____/2023	M/sD.NTraders throughFarooq LawayVs.UTofJ&K & Ors.	Shakeelul Rehman	Executive Engineer	9419030432
T.A/7727/2020	TahiraAnther	Shakeelul Rehman	Executive Engineer	9419030432
T.A/3840/2021	AbMajeed Parray	Shakeelul Rehman	Executive Engineer	9419030432
PHEDivisionQazigund				
WPC No.699/2022	Mushtaq AhmadMalik VsUTofJ&K andOrs	GhNabiBhat	Executive Engineer	9419559200
PHEDivisionBaramulla				
WPC No. 2009/2022	titled Abdul MajeedBhat Vs.UTofJ&K and Ors.	AjazAhmad Batoo	Executive Engineer	9797775050
WP©1100/2021	titledIshaq Najar S/o Mohd.Yousuf Najar R/o Shirpora Baramulla& Ors (20 petioners)vs State & Ors.	AjazAhmad Batoo	Executive Engineer	9797775050
WPC No. 2068/2022	titled Mohammad AshrafBhat& Ors	AjazAhmad Batoo	Executive Engineer	9797775050
WP©No. 486/2022 CM NO.1214/2022	titled Bilal RasoolSofiVs UTOFJ&Kand others	Mohd Hidayatuulah	Executive Engineer	
WPC No.2048/2021	Abdul Gani HurraVsUtof JK & Ors	AjazAhmad Batoo	Executive Engineer	9797775050
O.ANo. 254/2023	FayazAhmad KhanVs.Jal	AjazAhmad Batoo	Executive Engineer	9797775050

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	Shakti Department			
T.A No.5103/2020	Mushtaq AhmadKhan	AjazAhmad Battoo	Executive Engineer	9797775050
T.A No.2636/2021	MohdRafiq Khan	AjazAhmad Battoo	Executive Engineer	9797775050
CE				
O.ANo. 242/2023	titled Abdul Rashid Najar S/o Abdul Khaliq Najar R/oTakiashah Ang.Vs.UTof J&KandOrs.	Sanjeev Malhotra	ChiefEngineer PHEKashmir	
O.A No.1159/2022	ReyazAhmad Dar	Sanjeev Malhotra	ChiefEngineer PHEKashmir	
PHEDivisionBijbehara				
WPC No.1419/2021	JavidAhmad SumjiVsUTofJ&K & Ors	MohdHanief Sheikh	Executive Engineer	
WPCNo.1355 of2022	titled Mohammad IqbalRather	MohdHanief Sheikh	Executive Engineer	
PHEMech.Division(N)Sopore.				
WPNo. 670/2020,CM No.1438/2020	titled Safeera BegumVsUTof J&K&Ors.	ShahidLateef Mir	Executive Engineer	
CP.100/2023 O.ANo. 62/985/2021	titledAb.Salam HajamandOrs	ShahidLateef Mir	Executive Engineer	
PHEMasterPlanDivisionSrinagar				
WPC No. 1626/2020	NazirAhmad Bhat&Ors.V.s UTofJ&K&Ors.	BilalAhmad Malik	Executive Engineer	
O.A No.666/2022	titledMasroor JanMirVs.UT ofJ&KandOrs.	Peerzada shayeqahmad	Executive Engineer	9419081564

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PHEDivisionHandwara				
WPCNO. 773/2021	titledManzoor Ahmad Shah andOrs	BilalAhmad Malik	Executive Engineer	7006905702
WPC No. 2458/2022	titledM/s A.H.C.C through its proprietorAshiq HussainSheikh Vs.UTofJ&K& Ors.	BilalAhmad Malik	Executive Engineer	7006905702
O.A No.588/2023	titled Nazir Ahmad Dar andOrs.VsUT ofJ&KandOrs.	BilalAhmad Malik	Executive Engineer	7006905702
CPNo. 457/2023in Wpc.No. 106/2023	titled Bashir Ahmad Khan andOrs.Vs.UT ofJ&KandOrs.	BilalAhmad Malik	Executive Engineer	7006905702
O.A/668/2023	MohdJamal Bhat	BilalAhmad Malik	Executive Engineer	7006905702
PHEDivisionBandipora				
WPC No.2648/2022	titled Prince Ahmad Ganai &Anr.Vs.UTof J&KandOrs.	MutiyaBashir Shah	Executive Engineer	9419405100
O.ANo. 1205/2022	titled Mohammad YaseenSheikh andOrs.VsUT ofJ&KandOrs.	MutiyaBashir Shah	Executive Engineer	9419405100
TA no.2503/2020	IrshadAzizLone	MutiyaBashir Shah	Executive Engineer	9419405100
O.ANo.62/2023	MohdAshraf Chohan	Mutiya Bashir Shah	Executive Engineer	9419405100
PHEMech.Rural DivisionSrinagar				
WP No. 683/2020	titled Maqsood AhmadKhan& OrsVsUTofJ&K & Ors.	AbRashid Hajam	Executive Engineer	

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PHEDivision Sopore				
O.A.No.1175/2022	titledShabroza &Anr.Vs.UTof J&Kand Ors.	Mushtaq AhmadWani	Executive Engineer	
PHEMechDivisionAwantipora				
O.A No.506/2022	Ghulam Mohammad Rather.	MrEijjazAh Beigh	Executive Engineer	
T.A/2805/2020	GhulamMohi uddinSheikh	MrEijjazAh Beigh	Executive Engineer	
RWSDivisionGanderbal				
T.A.No. 2514/2020 SWP No.121/2020, CMNo. 174/2020	titled Aijaz Ahmad Allahi VsUTofJ&K&Ors.	SamiullahBeigh	Executive Engineer	9906660934
PHE DivisionShopian				
T.A/8011/2020	HilalAh Chapoo	AbdulRashid Wani	Executive Engineer	9906504116
PHE DivisionKupwara				
O.A.No. 1515/2021	titled Abdul RazaqLone& Ors.Vs.UTof J&KandOrs.	RafiqAhmad Wani	Executive Engineer	7889517577
PHEDivisionTangdar				
M.A.No. 1182/2022 in O.A.No. 1016/2021M.A No.953/2021	titled Mohammad YousufJooand Ors.Vs.UTof J&K&Ors.	ShahJahan AhmadIttoo	Executive Engineer	8899986181

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